



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
17 WA/414/2024 FIXED	NEELAM SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY(R-7) GA, ASSAM SC, APSC MR. M DAS(R-7) MR. A DAS (R-7)

LEAVE NOTE OF ADVOCATES FOR 04/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
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11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
34	I.A.(Civil)/190/2025 FIXED in Cont.Cas(C)/752/2019 WITH Cont.Cas(C)/752/2019	FATEMA KHATUN AND ANR. Versus PRITOM SAIKIA AND ORS. FATEMA KHATUN AND ANR. Versus PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MR R BARUAH MS S A KHALIFA MRS. K DEVI MR R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. D SAIKIA MR. P N SHARMA MR. R K D CHOUDHURY MR. S BORA MR. B GOGOI MR. K GOGOI MS. L DEVI MR P NAYAK
ORDERS				
35	WP(C)/864/2023 FIXED WITH I.A.(Civil)/2426/2024 in WP(C)/864/2023 WITH I.A.(Civil)/3492/2024 in WP(C)/864/2023	BIDYA CHAKRAVORTY AND 23 ORS Versus THE STATE OF ASSAM AND 10 ORS. BIDYA CHAKRAVORTY AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS THE STATE OF ASSAM Versus MANOJ BORA AND 8 OTHERS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MR PARAM HANGKHA KONWAR	SC, HIGHER EDU SC, SEC. EDU. MR H K NATH
36	WP(C)/4819/2023 WITH I.A.(Civil)/3547/2024 in WP(C)/4819/2023	ZAKARIA HALIM AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS. THE STATE OF ASSAM Versus ZAKARIA HALIM AND 23 OTHERS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA R SARMAH MR PARAM HANGKHA KONWAR	SC, HIGHER EDU

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/392/2025 FIXED	ADAM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS A S CHOUDHURY	GA, ASSAM
ADMISSION				
15	WP(C)/6417/2024 FIXED	MINAJUL ALAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR F Z MAZUMDER	MS A HUSSAIN (R-5) GA, ASSAM S AHMED(R-5) SC, FOREST

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
12	Mat.App./9/2025 B/O	XXXXXX Versus XXXXXX	MR S DUTTA MS J BORAH	
HEARING				
13	Crl.A./266/2016 8 Y 5 M 28 D :WITH LCR 1 BUNDLE. P.B-14 VOL. FIXED.	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
14	WITH Crl.A./245/2016 8 Y 6 M 3 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
15	WITH CRL.A(j)/50/2017 8 Y 6 M 3 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
16	WITH Crl.A./95/2017 8 Y 6 M 3 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
53	I.A.(CrI.)/26/2025 FIXED in CrI.A./14/2025	PUSPA BORAH Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
	WITH CrI.A./14/2025	PUSPA BORAH Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
54	I.A.(CrI.)/66/2025 CRL.PET. 816/2024(D/O), B/O in CrI.Pet./816/2024	SANEKA PARVIN Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	WP(C)/5378/2023 PART-HEARD, FIXED	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./2916/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN MS H B BARMAN MS D DUTTA	SC, NCB
ORDERS				
37	Crl.Pet./1594/2024 FIXED	ANIL KUMAR RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	PP, ASSAM
	WITH I.A.(Crl.)/95/2025 in Crl.Pet./1594/2024	MRS. RENBENI LOTH CHAUDHURY Versus ANIL KUMAR RABHA AND ORS	SABINA SHARMA	R BASUMATARY PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/3832/2024 (AT 10:30 AM), PART-HEARD, FIXED	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
22	FAO/5/2025 CAVT. NO.005620/25,N (AT 2:00 PM), FIXED	THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS Versus PHEROS AND CO. ASSAM PVT. LTD.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	J SHARMA MR G KAKOTI FOR CAVEATOR
	WITH I.A.(Civil)/168/2025 in FAO/5/2025	THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND ORS Versus PHEROS AND CO ASSAM PVT LTD	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	J SHARMA MR G KAKOTI FOR CAVEATOR
ORDERS				
23	FAO/56/2024 FIXED	NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MRS. S KHATANIAR(R-1, 2) MR. D K CHOMAL (R-1, 2)
	WITH I.A.(Civil)/2202/2024 in FAO/56/2024	NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
	WITH I.A.(Civil)/2203/2024 in FAO/56/2024	NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
HEARING				
24	MACApp./874/2018 (AT 2:00 PM), PART-HEARD, WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MR. R C PAUL MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
8	Bail Appln./3770/2024 WITH CASE RECORD(SCANNED COPY), FIXED	WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
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18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND HIS LORDSHIP]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
50 Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR. J SHARMA (R-1) MR. S CHAMARIA MR. G KAKOTI (R-1) MR. N DAS MR. P THAKURIA (R-1) MR. A N SARMAH MR. P R SARMA PP, ASSAM
WITH I.A./1592/2016 in Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
MOTION (BA)			
51 Bail Appln./255/2025 B/O	AJIR ALI @ BUDU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION			
52 Crl.Pet./73/2025 FIXED	SYEDA AFRUZA AHMED Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
WITH I.A.(Crl.)/597/2024 in Crl.Pet./73/2025	MD. FARMAN ALI Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MS. D B GOHAIN MR. S MAHANTA	PP, ASSAM
53 AB/131/2025 FIXED	SRI INDRESWAR BORA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
ADMISSION			
54 Crl.Pet./11/2025 WITH LCR(SCANNED COPY), FIXED	DHRUBAJYOTI HATIBARUAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	PP, ASSAM

BAIL HEARING

55	AB/2925/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIKUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA N DEB	PP, ASSAM
56	AB/2993/2024 FIXED	MANAHAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	MR. S D ROY (R-2) MS K DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
38	WP(C)/4517/2017 FIXED	SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR H DAS (R-4) MR.S SUTRADHARR- 2and3 SC, IIT

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR TUESDAY, THE 4TH DAY OF FEBRUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[COURT NO: 11]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT**]

MOTION

1. BA 18/2025

RAJA BASUMATARY
VERSUS
THE STATE OF AP

GAUTAM PHUKAN

PP OF AP